

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:305

ANSWERED ON:09.08.2012

PROTECTION OF TRADITIONAL LANGUAGES OF MINORITIES

Chanabasappa Shri Udasi Shivkumar;Vishwanath Shri Adagur H

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has allocated funds to protect the traditional languages of minorities;
- (b) if so, the details thereof during the Eleventh Five Year Plan to each State especially for minority regions where many languages are being spoken; and
- (c) the action plan prepared to protect such languages by allocating sufficient funds especially during the current Five Year Plan through CILL, Mysore?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a): The Central Institute of Indian Languages (CILL) under the Ministry of Human Resource Development undertakes programmes for the promotion of all Indian languages including 20 of the 22 scheduled languages and other non-scheduled languages (which as per 2001 Census are 100 in number with 141 mother tongues, each spoken by at least 10,000 people).

(b)&(c): The CILL does not release funds to any State for the development of languages. However, the institute spends from its own budget granted by the Government of India for protection and development of languages of minorities and minor groups. The expenditure incurred by CILL (language wise) for the Eleventh Five Year Plan is given in the statement at Annex-A. The programmes for protection and development of languages of minorities which includes Jenu Kuruba, Soliga, Kodava, Tulu, Urdu, Saurastri, Pali, Prakrit & Sanskrit will continue in the current Five Year Plan.